

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(Criminal) No.348/2019

G.S.MANI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(ONLY I.A NO. 76490/2021 FOR EXTENSION OF TIME IN W.P.(CRL) 348 OF
2019 IS LISTED)

Date : 03-08-2021 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Mr. G.S. Mani, Petitioner-in-person
Mr. Pradeep Kumar Yadav, Petitioner-in-person

For Respondent(s)

Mr. S. Udaya Kumar Sagar, AOR
Ms. Sweena Nair, Adv.Mr. K. Parameshwar, AOR
Ms. A. Sregurupriya, Adv.UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Having heard Mr. K. Parameshwar, learned Advocate-on-Record, who has on 7-7-2021, e-filed an Application No.76490 of 2021 seeking extension of time on behalf of the Secretary, Commission of Inquiry constituted by this Court, Mr. Pradeep Kumar Yadav, petitioner-in-person and taking into consideration the averments made in the said application, finally six months' time from today is granted to the said Inquiry Commission to submit its final report in the matter.

The application is allowed in the afore-stated terms.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)